

(c) whether it is also a fact that export of Mica has decreased;

(d) if so, the reasons therefor; and

(e) the steps taken by Government to improve the situation?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) to (d). The production and export of mica have increased in recent years. The comparative figures of production and export of mica are given in the statement placed on the Table of the House. [See Appendix I, Annexure No. 26]

(e) An Export Promotion Council for Mica has been set up to maintain and develop mica export trade.

पीतल की दुभ्रजियां

श्री भक्त दर्शन : क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि पीतल की दुभ्रजियों के न चलने के कारण जन साधारण को बड़ी कठिनाई हो रही है;

(ख) यदि हां, तो क्या इस कठिनाई के वास्तविक कारणों का पता लगाने का प्रयत्न किया गया है; और

(ग) यदि हां, तो इस कठिनाई को दूर करने के लिये कौन से उपाय किये जा रहे हैं ?

बिस्व उपसंत्रां (श्री व० रा० भक्त) :

(क) सरकार को मालूम है कि देश के कुछ भागों में कुछ लोग पीतल की दुभ्रजियां नहीं ले रहे ।

(ख) जी हां ।

(ग) लोगों की जानकारी के लिए अधिसूचित कर दिया गया है कि पीतल की दुभ्रजी अब भी चलनसार सिक्का है और आवश्यकता पड़ने पर इसके बदले में भारतीय रिजर्व बैंक के कार्यालयों, राज्य बैंक के शाखा कार्यालयों और राजकोषों से सम-मूल्य की छोटी देवगारी प्राप्त की जा सकती है ।

Transfer of All India Service Officers to States

*89. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to state:

(a) whether Union Government have considered the recommendations made by the States Re-organisation Commission that regular transfers to and from the Centre and the States in respect of personnel belonging to the All-India Services should as far as possible be arranged; and

(b) whether States Governments' agreement in this matter has been obtained and any satisfactory working arrangement decided upon?

The Deputy Minister of Home Affairs (Shrimati Violet Aiva): (a) Yes.

(b) The tenure system of appointment of All-India Services Officers has been in vogue for a long time, and no fresh consultation with the State Government on the principle of tenure is necessary. The system could not be fully worked, however, in recent years mainly on account of the considerable increase both in number and complexity of the Central Government requirements. A scheme has now been prepared in consultation with the State Governments which will make a more regular rotation of officers possible.

Oil Exploration at Jwalamukhi

{ Shri Kasliwal:
*90. { Shri D. C. Sharma:
{ Shri Bhakt Darshan:
{ Shri Bibhuti Mishra:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether a test drill for exploring oil has recently been installed at Jwalamukhi; and

(b) if so, the time by which the result will be known ?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The object of drilling at Jwala-mukhi at present is to obtain information regarding the underground geological structure. It is not possible to say whether or no oil would be struck.

Central Institute of Management

*91. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether a decision has now been taken about the establishment of a Central Institute of Management; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). The Central Institute of Management or a Central Management Organisation will be a joint and Co-operative enterprise of the Government of India and the Commerce and Industry of the country. The Central Government have approved the establishment of this Organisation. For enlisting the co-operation of industry & commerce in the enterprise it is proposed to hold discussions as soon as possible with the regional management organisations which have been formed by the representatives of Commerce & Industry in the different parts of the country.

Law Commission

*93. **Shri T. E. Vittal Rao:** Will the Minister of Finance be pleased to state:

(a) whether the 'Law Commission' have completed the work of redrafting the Income Tax Act in the form of an intelligible code; and

(b) if not, when is the work likely to be completed?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) No; Sir.

(b) By the end of this year.

Iron Ore Project

*94. **Shri L. N. Mishra:** Will the Minister of Finance be pleased to

refer to the replies given to Starred Questions Nos. 307 and 312 on the 28th February, 1956 and state:

(a) whether the Iron Ore Project under the U.S. President's Fund for Asian Economic Development has been finalised; and

(b) if so, when it is expected to materialise?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) and (b). A report on the survey of rail, port and other facilities needed for the project is expected by about September of this year. Thereafter the project will be discussed further with the Government of the United States and with the Government of Japan.

Import of Steel

*95. { Shrimati Tarkeshwari Sinha:
Shri D. C. Sharma:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the programme of import of steel during 1957-58 and 1958-59; and

(b) the amount of foreign exchange to be spent for importing steel during the above mentioned periods?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). The matter is under consideration.

Naval Air Force

*96. **Shri Raghunath Singh:** Will the Minister of Defence be pleased to state what steps are being taken for the expansion of Naval Air Force in India?

The Minister of Defence (Shri V. K. Krishna Menon): It is not in the public interest to disclose the information on the floor of the House.

Refresher Course in Journalism

*98. **Pandit D. N. Tiwary:** Will the Minister of Education and Scientific Research be pleased to state: